

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'C' BENCH
MUMBAI**

**BEFORE: SHRI B R BASKARAN, JUDICIAL MEMBER
&
SHRI AMIT SHUKLA, JUDICIAL MEMBER**

**ITA No.2695/Mum/2023
(Assessment Year :2013-14)**

M/s. Omshanti Universal Pvt. Ltd., 302, Raheja Xion, Dr. B.A.Road, Byculla East Mumbai- 400 027	Vs.	National Faceless Appeal Centre (NFAC) Delhi
PAN/GIR No.AAACO9434H		
(Appellant)	..	(Respondent)

Assessee by	None
Revenue by	Ms. Mahima Nair
Date of Hearing	11/08/2023
Date of Pronouncement	24/08/2023

आदेश / O R D E R

PER AMIT SHUKLA (J.M):

The aforesaid appeal has been filed by the assessee against the order dated 24/05/2023 passed by National Faceless Appeal Centre (NFAC) Delhi by the quantum of assessment passed u/s.147 r.w.s. 143(3) for A.Y.2013-14.

2. Assessee vide its letter prayed for withdrawal of appeal in ITA No. 2695/Mum/2023 for A.Y.2013-14. For the sake of convenience, we are reproducing the contents of the said Application as under:-

With reference to above, we would like to state that we had manually filed an appeal before the ITAT Mumbai bench dated 30.06.2023 (Copy Enclosed) and the same appeal was filed online vide Acknowledgement No:1690880448 dated 01.08.2023 (Copy Enclosed)

Therefore we request your honours to kindly allow us to withdraw the appeal filed on 01.08.2023 bearing Acknowledgement No: 1690880448. 245/2

In light of the above we would like to retain the appeal filed manually dated 30.06.2023.

With regards to above we kindly request your honour to accept and acknowledge the same.

3. Ld. DR has not raised any objection.

4. We have heard the ld. DR and perused the records, especially the Application of assessee for withdrawal of the Appeal. We find considerable cogency in the contentions of Assessee as aforesaid. Keeping in view of the facts and circumstances of the case, we accept the request of the assessee for withdrawal of the Appeal and accordingly, we dismiss the Appeal as withdrawn.

5. In the result, the appeal of the Assessee is dismissed as withdrawn.

Order pronounced on 24th August, 2023.

Sd/-

(B.R. BASKARAN)

ACCOUNTANT MEMBER

Mumbai; Dated 24/08/2023
KARUNA, sr.ps

Sd/-

(AMIT SHUKLA)

JUDICIAL MEMBER

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. CIT
4. DR, ITAT, Mumbai
5. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai